

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15830/2019

(Arising out of impugned final judgment and order dated 28-05-2018 in CRLR No. 250/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

STATE OF U.P THR CBI

Petitioner(s)

VERSUS

ISHWAR CHANDRA AGARWAL & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.78838/2019-CONDONATION OF DELAY IN FILING
IA No. 78838/2019 - CONDONATION OF DELAY IN FILING)

Date : 07-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Vikramjeet Banerjee, A.S.G.
Ms. Rukhmini Bobde, Adv.
Mr. Sachin Sharma, Adv.
Mr. Merusagar Samantray, Adv.
Mr. Saransh Kumar, Adv.
Mr. Bharat Sood, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Ms. Pallavi Baghel, Adv.
Mr. Keshav Sehgal, Adv.
Ms. Anamika Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.8.2023.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)